

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-833(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.07.2018

NAME OF THE PARTIES:

Prysmian Cavi E. Sistemi
v/s.
Ravin Cabled Ltd. & Ors.

SECTION : 98 of Companies Act, 2013.

ORDER

At request, list this matter on 28.08.2018.

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RAVIKUMAR DURAISAMY
Member (Technical)

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B.S.V. PRAKASH KUMAR
Member (Judicial)